COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 289 OF 2019

Dated : 30th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Pudumjee Paper Products Limited ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Gansan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Anup Jain
Ms. S. Rama for R-2

ORDER

Finally, learned counsel for the Respondents to file reply by the next date of hearing, failing which, reply shall be taken as nil.

List the matter on ***16.12.2019.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj